

**Demand for giving status of a State
for Delhi**

1131. SHRI G. M. BANATWALLA:

SHRI NAVIN RAVANI:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No 1848 on the 26th March, 1980 re; demand for giving status of a State for Delhi and state;

(b) whether any decision has since been taken to bring forward legislation to give Delhi the status of a State;

(b) if so, the details of the decision; and

(c) if not, when the decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No (c). Government have decided that Delhi will continue to remain a Union Territory.

**Expansion of Heavy Industries in
India with Soviet Aid**

1132. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether during recent discussion in March, 1980 the Soviet Dy. Prime Minister Mr. I. V. Arkhipov, the subject of USSR aid for expansion of heavy industries in India was discussed; and

(b) if so, the details of the aid by USSR to India during the last five years and plans drawn for the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Does not arise.

**Opening of a Special Cell for Welfare
B.S.F./I.T.B.F.**

1133. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a special cell is being opened in the Ministry of Home Affairs for the welfare of Border Security Force; Indian Tibetan Border Force etc. ; and

(b) if so, what are the welfare measures that are being envisaged under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Does not arise. However, welfare measures for the Central Police personnel are revised by Government on continuous basis, and appropriate decisions taken to improve their service conditions from time to time

**Workshop assembling trucks illegally
in Delhi**

1134. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi Police have seized a workshop where Tata Mercedes trucks were being assembled illegally; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Three trucks being assembled illegally at the workshops of two vehicle body builders have been seized.

(b) A case FIR No. 580, dated 4th June 1980 u/s 420/468/109/114 IPC at Police Station Subzi Mandi has been registered and investigation is in progress.